## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 141/BB/17	-	For hearing on the objections	Rule-6 of IB	S.N. Plumbing Pvt. Ltd. Vs AIGL Properties Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

12. CA. SANJAY KUMAR

RUIA

(9322593264)

RESOLUTION

PROFESSIONAL

(PETITIONER

S.K.R.sa

2. AKSHATA BENEGIAL

9886940570

Rispondent

## ORDER

PCS for R.P is present. Counsel for Respondent / Corporate Debtor is also present. R.P filed written submission. Counsel for Respondent/ Corporate Debtor is directed to file written submission. Heard both sides. List it for orders on 26/02/2018.

Member (T)

Member (J)